

Development of Paradip Port

*1082. { Shri Mahanty:
Shri Ram Krishan:
Shri U. C. Patnaik:
Shri Panigrahi:

Will the Minister of **Transport and Communications** be pleased to refer to the reply given to the Unstarred Question No. 78 on the 12th August, 1958 regarding development of port facilities at Paradip and state:

(a) whether the report has since been received from the Poona Research Institute;

(b) if so, whether a copy of the report will be laid on the Table;

(c) the amount of loan asked for by the Government of Orissa for development of the port; and

(d) the amount sanctioned by the Government?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) No, Sir.

(b) Does not arise.

(c) and (d). A request for a loan of Rs. 15 lakhs was received on the 10th December, 1958. It is under consideration.

Street Signal Lights

*1083. **Shri Aurobindo Ghosal:** Will the Minister of **Transport and Communications** be pleased to state:

(a) whether the Indian Telephone Industries (P) Ltd., Bangalore, have manufactured street signal lights; and

(b) if so, what steps have been taken to put the same in the market?

The Minister of Transport and Communications (Shri S. K. Patil): (a) Yes, Sir.

(b) Indian Telephone Industries (P) Ltd. have contacted various Municipal and Traffic Police authorities in the country and the equipment is also being offered to some of them, on a trial basis.

Railway Labour Unions

*1084. { Shri Dasaratha Deb:
Shri Rajendra Singh:
Shri Tangamani:
Shri H. N. Mukerjee:
Shri Muhammed Elias:
Shri Prabhat Kar:

Will the Minister of **Railways** be pleased to state:

(a) whether Government have received complaints about the non-functioning of the existing machinery for disposal of disputes and complaints from the Railway Labour Unions;

(b) if so, whether it is a fact that due to the non-functioning of this machinery complaints and grievances are piling up without being redressed in time; and

(c) what steps do the Government propose to take to make the machinery efficient and worthwhile?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) to (c). A statement is laid on the Table of the House. [See Appendix IV, annexure No. 49].

Private Coach Manufacturers

*1085. { Shri Agadi:
Shri K. N. Pandey:
Shri M. K. Ghosh:
Shri S. M. Banerjee:
Shri K. T. K. Tangamani:

Will the Minister of **Railways** be pleased to state:

(a) whether it is a fact that Railway Board have decided not to place orders for rail coaches and wagons with the private manufacturers of Allahabad and Bareilly and as a result of this two factories have already closed down rendering 5,000 workers unemployed; and

(b) if so, the reasons therefor?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) and

(b). The Railway Administration has decided not to place any further orders for coach construction work on any private manufacturers on account of the curtailment in the Second Plan Coach Building Programme

Roads in Tripura

*1086. Shri Bangshi Thakur: Will the Minister of Transport and Communications be pleased to state

(a) whether the construction of an important road linking Dharmanagar with Kailasahar in Tripura has been abandoned; and

(b) if not, why the work of construction of that road is being delayed?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) No. Sir

(b) The construction of the road is proposed to be taken up by the Tripura Territorial Council in the next financial year, subject to availability of funds. Survey of the road has been completed

Inclusion of Bombay in Southern Rice Zone

*1087. Shri Assar: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that Bombay Government and people of Bombay have demanded the inclusion of Bombay State in Southern Rice Zone and

(b) if so, decision taken by the Government thereon?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) and (b) The Bombay Government had suggested that import of rice from the Southern Rice Zone into the State of Bombay should be permitted, but this could not be agreed to in the interest of stabilizing the prices of rice in the Southern Rice Zone

Chinese Method of Cultivation

*1088. Shri Anirudh Sinha: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the Government intend trying Chinese method of intensive cultivation in the country;

(b) if so, the details of the Chinese method of cultivation and the relative advantage thereof; and

(c) how does it differ from the Japanese method of paddy cultivation?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) Yes.

(b) and (c). A statement is laid on the Table of the Sabha. [See Appendix IV, annexure No 50]

Supply of X-Ray Films to Punjab

*1089. Shri Daljit Singh: Will the Minister of Health be pleased to state

(a) whether the Punjab Government have asked the Central Government for supply of X-Ray films; and

(b) if so, the action taken thereon?

The Minister of Health (Shri Karmarkar): (a) No. The Punjab State Government however had requested the State Trading Corporation for supply of X-Ray films.

(b) Arrangements were made with the State Trading Corporation for the release of X-Ray Films. Government have also arranged for further import of X-Ray films

Cochin Port

*1090. Shri Kediyan: Will the Minister of Transport and Communications be pleased to state:

(a) whether any proposal has been made by the National Harbour Board to include the development of Cochin Port in the 'hard core' of the Second Five Year Plan; and